

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **28th** day of **August**, 2018

Present :

Hon'ble Mr. Gokul Chandra Pati, Member-A
Hon'ble Mr. Rakesh Sagar Jain, Member-J

CCP/330/00102/2017
in
Original Application No.573 of 2015

Ramesh Prasad Srivastava, S/o Sri Anandi Prasad Srivastava,
R/o Village & Post – Khamahaura, Thsil- Attrra, District –
Banda 210201.

.....Applicant.

By Advocate – Shri S.M.A. Naqvi

V E R S U S

1. Sri Dev Sharan, Superintendent of Post Offices Banda Postal Division, Banda.
2. Sri Abhishek Kumar Sharma, Sub Divisional Inspector Karvi (Chitrkoot) Banda 210205.
3. Sri V.K. Verma PMG Kanpur Region, Kanpur 208001.
4. Sri A.N. Nanda Secretary (Posts) Dak Bhawan, Department of Posts, New Delhi -110001.

.....Respondents/Opposite Parties.

By Advocate : Shri R.K. Srivastava
Shri R.K. Rai

O R D E R

By Hon'ble Mr. Gokul Chandra Pati, Member-A :

In this contempt petition, the respondents were required to pay difference of the salary payable to the applicant as GDS

and the salary payable to a Group 'D' post for the period from 26.11.2011 to 12.09.2014. Compliance affidavit has been filed by the respondents on 05.03.2018 stating that payment has been made and document to that effect has been enclosed to show that payment has been done. No objection has been filed by the applicant till today.

2. As the order of this Tribunal is substantially complied with, the contempt petition is dismissed. Notices issued to the respondents are discharged. However, if the applicant is aggrieved, he is at liberty to move an application within one month to recall this order.

Member-J

Member-A

RKM/